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ITEM NO.54

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).29491/2012

STATE OF U.P.& ORS.

Petitioner(s)

VERSUS

JAI PRAKASH @ JAI PRAKASH KHANNA & ORS Respondent(s)
(With appln(s) for c/delay in filing SLP and office report)

Date: 05/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vibhu Tiwari, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

On filing of the process fee and spare copies within two weeks,
notice be issued forthwith to the respondents through the concerned
District Court in addition to postal service.

List again on 4.4.2014.

			(M.A. SAYEED)	
			REGISTRAR	

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